NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIB	UNAL, HELD ON 29/11/2017 AT 10.30	AM
	THA PADMANABHA SWAMY, MEMB ARAGHAVAN, MEMBER (TECHNICA	
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/136/2016	
NAME OF THE PETITIONER(S)	: Serum Institute of India Limited & 5 Others	
NAME OF THE RESPONDENT(S)	: M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others	
UNDER SECTION	: 397, 398, 402 & 403	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
SRIDHAR BHIRA TH FOR Mrs. CHITRA NARAYAN	COUNSELFOR PETITIONERS	Sigharath
RANJANA - GI FOR PREETI MOHAN	COUNSEL FOR R9.	
R.R. Pradheep. for. & Sethuraman	Course for Respondent - 28	2. Mulling
Enzyadovskiri Keerthi K Akhil Join Abhinou Parthesarathy For T-K. Bhaskon	Coursel for Respondent	8 Ag Man

ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for R2 to R6 stated that an IRP is appointed to look into the affairs of the R1 company in another matter. Counsel for petitioner prayed for time to make submissions in relation to the status of the proceedings. Time is enlarged at request. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

-sel-

bc